

ITEM NO.19 Court 3 (Video Conferencing) SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 37524/2016

(Arising out of impugned final judgment and order dated 24-08-2016 in WT No. 622/2015 passed by the High Court Of Judicature At Allahabad)

MUNICIPAL COMMISSIONER, AGRA NAGAR NIGAM & ANR. Petitioner(s)

VERSUS

VODAFONE SOUTH LTD. & ANR. Respondent(s)

(IA No. 65256/2017 - VACATING STAY)

WITH

SLP(C) No. 5473/2017 (XI)

SLP(C) No. 5468/2017 (XI)

SLP(C) No. 3497/2017 (XI)

SLP(C) No. 5074/2017 (XI)

SLP(C) No. 6928/2017 (XI)

(and IA No.80901/2017-EXEMPTION FROM FILING O.T.)

SLP(C) No. 6413/2017 (XI)

SLP(C) No. 3495/2017 (XI)

SLP(C) No. 5073/2017 (XI)

SLP(C) No. 5469/2017 (XI)

SLP(C) No. 5471/2017 (XI)

SLP(C) No. 3499/2017 (XI)

SLP(C) No. 5476/2017 (XI)

SLP(C) No. 5470/2017 (XI)

SLP(C) No. 5472/2017 (XI)

SLP(C) No. 3498/2017 (XI)

Date : 17-01-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s)

Mr. Ajit Sharma, AOR

For Respondent(s)

Mrs. Sonali Jaitley Bakhshi, Advocate
Mr. Jaiyesh Bakhshi, Advocate
Ms. Rini Badoni, Advocate
Mr. Chirag Sharma, Advocate
Mr. Omung Raj Gupta, Advocate
Mr. Daman Popli, Advocate
Mr. Siddharth Dey, Advocate
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Mr. P.V. Yogeswaran, Aor

Mr. P. V. Yogeswaran, AOR

Mr. Sujit Ghosh, Adv.
Ms. Pragya Awasthi, Adv.
Mr. Joy Mishra, Adv.
Mr. Nikilesh Ramachandran, AOR

Mr. Shailesh K. Kapoor, Adv.
Mr. Ajay Kumar, Adv.
Ms. Suruchi Thapar, Adv.
Mr. Merusagar Samantaray, AOR

Mr. Tushar Jarwal, Adv.
Mr. Rahul Sateerja, Adv.
Mr. Deepak Thackur, Adv.
Mr. Anurag Soan, Adv.
Ms. Vrinda Bagaria, Adv.
Ms. B. Vijayalakshmi Menon, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned counsel for
the petitioner seeking adjournment, list the matters on 07.02.2022.

(DEEPAK SINGH)
COURT MASTER (SH)

(DIPTI KHURANA)
COURT MASTER (NSH)